

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Criminal Revision No. 1057 of 2016**

Aditya Singh @ Bittu

... **Petitioner**

**Versus**

The State of Jharkhand

... **Opposite Party**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner : None

For the State : Mr. Nawin Kumar Singh, APP

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**Order No. /Dated: 17<sup>th</sup> April, 2021**

No one appears on behalf of the petitioner.

Mr. Nawin Kumar Singh, the learned APP appears for the State.

Post this matter on 30.04.2021 under the same heading to be listed in the supplementary cause-list.

**(Shree Chandrashekhar, J.)**

Tanuj/-